

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:182
ANSWERED ON:22.11.2011
INSURANCE COVER TO TIHAR JAIL INMATES
Tagore Shri Manicka

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government proposes to offer life insurance cover to Tihar Jail inmates;
- (b) if so, the details thereof alongwith the modalities and eligibility for insurance and the time by which it is likely to be implemented;
- (c) whether such schemes are proposed to be expanded throughout the country; and
- (d) if so, the details thereof ?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) & (b) Yes, Madam. Insurance cover will be for 2000 inmates who have been sentenced for various crimes and are going to stay in the prison for several years. This is in order to provide them an opportunity through life insurance policy so that they may establish themselves in the society independently when they get released. The insurance will be done on individual basis and the payment of premium will be either half yearly or an annual basis.

(c) & (d) "Prison" is a State subject as per entry 4 of List II of the Seventh Schedule to the Constitution of India. Therefore, implementation of such a scheme in prisons is primarily the responsibility of the respective State Governments.